

March 17, 2025

Restoration of Certificate of Registration by RBI

The Certificate of Registration issued to the following Non-Banking Financial Companies (NBFCs) has been restored after considering the orders passed by the Appellate Authority/Courts. These NBFCs are advised to adhere to the applicable provisions of the RBI Act, 1934, and guidelines/directions issued by the RBI including reporting requirements.

Sr. No	Name of the Company	Registered Office Address	CoR No.	CoR issued on
1	Hindon Mercantile Private Limited	3/14 A, First Floor Vijay Nagar, Double Storey, Northwest, New Delhi, 110009	B-14.03646	March 11, 2025

Press Release: 2024-2025/2394

(Puneet Pancholy) Chief General Manager